

Government of Jammu and Kashmir **Finance Department** Civil Secretariat, Srinagar ****

Notification Srinagar, 267 October, 2019

SRO 834 .- In exercise of the powers conferred by proviso to Article 309 of the Constitution of India, the Governor is pleased to direct that the cadre of the Jammu & Kashmir Excise and State Taxes (Gazetted) Service for the Union Territory of Ladakh shall comprise the posts as indicated in Schedule-I to this notification, subject to any modifications as may be necessary.

This shall come into force with immediate effect.

By order of the Governor.

Sd/-

(Dr. Arun Kumar Mehta), IAS Financial Commissioner, Finance Department Dated:--10-2019.

No: FD/Coord/91/2019

Copy to the:-

- Financial Commissioner to the Hon'ble Governor.
- 2. Principal Secretary to Govt. Planning Dev. & Monitoring Deptt.
- Commissioner Secretary to Government, Ladakh Affairs Deptt.
- 4. Secretary to Govt. General Administration Deptt.
- 5. Secretary to Govt. Law, Justice & PAs Deptt.
- Director Information, J&K
- 7. Director Archives, Archaeology and Museums.
- 8. Private Secretary to the Chief Secretary.
- 9. Private Secretary to the Financial Commissioner, Finance Deptt.

(Aadil Fareed)

Deputy Secretary to Govt.

Finance Department

Schedule-I to SRO ____

State Taxes Department, Union Territory of Ladakh (Gazetted) Services

Name of the Post	Number of Posts	Pay band/scale of the post with Grade Pay	Cadre (UT/Divisional/ District)
Asstt. Commissioner State Taxes	01	Level-11(67700-208700)	UT(KAS)
State Tax Officers	04	Level-8 (47600-151100)	UT Ladakh
Total	05		

(Aadil Fareed)

Deputy Secretary to Govt.
Finance Department

Schedule-I to SRO_____

Excise Department / Union Territory of Ladakh (Gazetted) Services

S.No	Name of the Post	Number of Posts	Pay band/scale of the post with Grade Pay	Cadre (UT/Divisional/District
1	Excise & Taxation Officer	1	Level-8 (47600-151100)	UT Ladakh

Aadil Fareed)

Deputy Secretary to Govt.

Finance Department